

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 50/AM10 HELD ON 10.03.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **50/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with **‘Plastic & Rubber Products’** held on **10.03.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **49/AM10 held on 03.03.2010.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:5/34/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved				
HQ File :01/87/050/00255/AM10/	RLA File :31/24/040/00116/AM09/	Lic.No/Date:3110040436 03.11.2009	Defer Date:				
Application: Request is for adhoc norms for following:							
SLNo.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39201019	63/0- PVDC COATED PVC FILM WITH LDPE LAMINATION (TRILAMINATE)	138000.000	K.G	20865600.00	483000.00 US\$	
				Total	20,865,600.00	483,000.00	
SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39204900	RIGID PVC FILM OR	115644.000	K.G	8992477.00	208159.20	

		ULTRA VIOLET STABILIZED PVC FILM				US\$	
2	39045090	PVDC Co-Polymer Emulsion Total Solid cont.50 +/- 1%	3312.000	K.G	1039041.00	24051.87 US\$	
3	39045090	PVDC Aqueous Dispersion (Solid content 60+/-1%) (DIOFAN A- 736)	34914.000	K.G	5000383.00	115749.61 US\$	
4	39045090	PVDC Aqueous Dispersion (Solid content 55+/-1%) (DIOFAN 193D)	6306.600	K.G	817209.00	18916.88 US\$	
5	39201099	Co-extruded Lamination Grade LDPE Film	9991.200	K.G	1467507.00	33970.08 US\$	
				Total	17,316,617.00	400,847.64	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2009 dated 29.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Trilaminate/ PVDC Coated PVC Film with LDPE Lamination	1 kg	1. Rigid PVC Film (Non Toxic, Pharmagrade)	0.838 kg
		2. PVDC Copolymer emulsion (Solid Content 50 +/- 1%)	0.024 kg
		3. PVDC Aqueous Dispersion (Solid Content 60 +/- 1%)	0.253 kg
		4. PVDC Aqueous Dispersion (Solid Content 55 +/-1 %)	0.0457 kg
		5. LDPE Film (Laminated Grade)	0.0724 kg
		or as applied for, whichever is less	

LIMITED.

10.03.2010

HQ File :01/87/050/00322/AM10/

RLA File :03/95/040/00284/AM10/

Lic.No/Date:0310546437
19.11.2009

Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39100020	62/0- Dimethicone Dimethyl Polysiloxane	2000.000	K.G	864900.00	18000.00 US\$
				Total	864,900.00	18,000.00

SL.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39100020	Silicone Fluid / Oil Viscosity 20 / 100 / 350 / 1000 cSt	2030.000	K.G	422316.13	8627.50 US\$	
				Total	422,316.13	8,627.50	

Decision: With D/o C&PC OM No. 46011/03/2010-PC.II dated 26.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Dimethicone (Dimethyl Polysiloxane)	1 kg	Silicone Fluid / Oil (Viscosity 20/100/350/1000 CST)	1.015 kg

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Case No.:1/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved			
HQ File :01/87/050/00300/AM10/	RLA File :31/24/040/00173/AM10/	Lic.No/Date:3110041224 23.12.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV4 240 P WHITE	66000.000	K.G	8867430.00	191108.41 US\$

		20 % GLASS FIBER REINFORCED PBT					
					Total	8,867,430.00	191,108.41
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	54179.400	K.G	3844028.43	81269.10 US\$	
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	13596.000	K.G	694538.06	14683.68 US\$	
3	34049090	LOXIOI G-32 MOULD RELEASEING AGENT	204.600	K.G	24193.95	511.50 US\$	
				Total	4,562,760.44	96,464.28	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 34/87-ALC1/2009 dated 18.11.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Mould Releasing Agent (Loxiol)	0.00310 kg

18	Case No.:11/48/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved
	HQ File :01/87/050/00369/AM10/	RLA File :30/24/040/00025/AM10/	Lic.No/Date:3010064695 30.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40132000	62/0- SPECIAL BICYCLE HIGH SPEED TUBES	1000.000	M.T	98912650.00	2150275.00 US\$
				Total	98,912,650.00	2,150,275.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor
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						(Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	447.000	M.T	52522500.00	1117500.00 US\$
2	40021900	SYNTHETIC RUBBER PBR	74.500	M.T	6302700.00	134100.00 US\$
3	40021900	SYNTHETIC RUBBER SBR-1502/1712	74.500	M.T	5952550.00	126650.00 US\$
4	28030000	CARBON BLACK HAF GRADE N-330,N-550,N- 660	183.000	M.T	8601000.00	183000.00 US\$
5	38123000	RUBBER CHEMICALS (A) ANTIOXIDENTS (B) ACCELARATORS	19.000	M.T	2946900.00	62700.00 US\$
6	79011100	ZINC INGOT 99.95% PURITY	31.160	M.T	3221944.00	68552.00 US\$
7	74040000	BRASS SCRAP	39.000	M.T	5865600.00	124800.00 US\$
				Total	85,413,194.00	1,817,302.00

Decision: With DIPP letter dated 10.03.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Bicycle High Speed Tubes containing minimum 14.9% Synthetic Rubber, namely, SBR and PBR	1 MT	1. Natural Rubber	0.447 MT
		2. Synthetic Rubber (PBR)	0.075 MT
		3. Synthetic Rubber (SBR-1502/1712)	0.075 MT
		4. Carbon Black	0.183 MT
		5. Rubber Chemicals: a) Antioxidant b) Accelerators	0.019 MT (up to 7% of FOB value)
		6. Zinc Ingots 99.95% purity	0.03116 MT
		7. Brass Scrap	0.039 MT

23	Case No.:6/48/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved
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HQ File :01/87/050/00364/AM10/

RLA File :03/94/040/00854/AM10/

Lic.No/Date:0310553974
06.01.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- BLENDED POLYOL "ECOPUF B 1410 R"	8000.000	K.G	816432.00	17520.00 US\$
				Total	816,432.00	17,520.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	392.800	K.G	22154.00	473.00 US\$	
2	29094100	Diethylene Glycol	555.200	K.G	24984.00	534.00 US\$	
3	29102000	Propylene Oxide	3537.600	K.G	287465.00	6142.00 US\$	
4	29213090	Pentamethyldiethylenetriamine	17.600	K.G	5510.00	118.00 US\$	
5	29213090	Dimethylcyclohexylamine	52.800	K.G	6436.00	138.00 US\$	
6	34021110	Silicon Surfactant	117.600	K.G	35280.00	754.00 US\$	
7	38159000	Catalyst (Toyocat F-40)	10.400	K.G	6136.00	131.00 US\$	
8	38159000	Catalyst (TMR-2)	23.200	K.G	11322.00	242.00 US\$	
				Total	399,287.00	8,532.00	

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 10.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
		8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

Case No.:19/43/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved
HQ File :01/87/050/00330/AM10/	RLA File :03/95/040/00645/AM10/	Lic.No/Date:0310554471 08.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- INKJET MATTE FILM (75 MICRON)	100000.000	Sq. meter	5170000.00	110000.00 US\$
				Total	5,170,000.00	110,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39219099	POLYESTER FILM (75 MICRON)	110000.000	Sq. meter	1809500.00	38500.00 US\$	
2	39059910	COATING CHEMICALS NAMELY POLY VINYL PIROLIDINE (GRADE PVP K-90)	555.000	K.G	285110.00	6066.17 US\$	
3	39059100	COATING CHEMICALS NAMELY RESIN (GRADE GATQUAL HS 100)	150.000	K.G	105750.00	2250.00 US\$	
4	84799090	CONSUMABLES NAMELY GROOVED ROD	8.000	Number	39856.00	848.00 US\$	
				Total	2,240,216.00	47,664.17	

Decision: With D/o C&PC OM No. 46011/126/2007-PC.II dated 10.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Inkjet Matte Film (75 Micron)	1 Sq. Meter	1. Polyester Film (75 Micron)	1.10 Sq. Meter
		2. Poly Vinyl Pirolidine (Grade PVP K – 90)	0.0055 kg
		3. Resin (Gradegatqual HS 100)	0.0015 kg

27	Case No.:2/44/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved
	HQ File :01/87/050/00336/AM10/	RLA File :31/24/040/00060/AM10/	Lic.No/Date:3110041530 15.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201011	63/0- PVDC COATED PVC FILM WITH LDPE LAMINATION (TRILAMINATE)	150000.000	K.G	26943750.00	562500.00 US\$
				Total	26,943,750.00	562,500.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39204900	PVC FILM	125700.000	K.G	10837854.00	226260.00 US\$	
2	39045090	PVDC Co-Polymer (Solid cont.50 +/- 1%)	3600.000	K.G	1112832.00	23232.40 US\$	
3	39045090	PVDC Aqueous Dispersion (Solid content 60+/-1%)	37950.000	K.G	5355504.00	111805.93 US\$	
4	39045090	PVDC Aqueous Dispersion (Solid content 55+/-1%)	6855.000	K.G	875246.40	18272.37 US\$	
5	39201099	Lamination Grade LDPE Film	10860.000	K.G	1768659.60	36924.00 US\$	
				Total	19,950,096.00	416,494.70	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2009 dated 29.07.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Trilaminate/ PVDC Coated PVC Film with LDPE Lamination	1 kg	1. Rigid PVC Film (Non Toxic, Pharmagrade)	0.838 kg
		2. PVDC Copolymer emulsion (Solid Content 50 +/- 1%)	0.024 kg
		3. PVDC Aqueous Dispersion (Solid Content 60 +/- 1%)	0.253 kg
		4. PVDC Aqueous Dispersion (Solid Content 55 +/- 1 %)	0.0457 kg
		5. LDPE FILM (Non Toxic)	0.07041

		5. LDPE Film (Laminated Grade)	0.0 / 24 kg
		or as applied for, whichever is less	

39	Case No.:1/47/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved
	HQ File :01/87/050/00350/AM10/	RLA File :03/95/040/00656/AM10/	Lic.No/Date:0310558085 02.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- INKJET CLEAR FILM (100 MICRON)	100000.000	Sq. meter	5875000.00	125000.00 US\$
				Total	5,875,000.00	125,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	POLYESTER FILM (100 MICRON)	110000.000	Sq. meter	1809500.00	38500.00 US\$	
2	39059910	COATING CHEMICALS NAMELY POLY VINYL PIROLIDINE (GRADE PVP K-90)	2390.000	K.G	1714155.80	36471.40 US\$	
3	39045090	COATING CHEMICALS NAMELY CO-POLYMER EMULSION / PVDC LATEX 803	4470.000	K.G	321437.70	6839.10 US\$	
4	84799090	CONSUMABLES NAMELY GROOVED ROD	10.000	Number	49820.00	1060.00 US\$	
				Total	3,894,913.50	82,870.50	

Decision: With D/o C&PC OM No. 46011/126/2007-PC.II dated 10.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Inkjet Clear Film (100 Micron)	1 Sq. Meter	1. Polyester Film (100 Micron)	1.10 Sq. Meter
		2. Poly Vinyl Pirolidine (Grade PVP K – 90)	0.0239 kg
		3. Co-Polymer Emulsion / PVDC Latex 803	0.0447 kg

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Case No.:17/48/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved				
HQ File :01/87/050/00375/AM10/	RLA File :07/24/040/00437/AM10/	Lic.No/Date:0710070028 15.02.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES (NET CONTENT OF PVC RESIN 42.574 MT)	45.143	M.T	4819325.40	103419.00 US\$	
				Total	4,819,325.40	103,419.00	
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN.	42.574	M.T	1944269.43	41722.52 US\$	Value & Qty
				Total	1,944,269.43	41,722.52	
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are approved:							
EXPORT ITEM				QTY	IMPORT ITEM		QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)				1 kg	PVC Resin		0.943 kg

52	Case No.:18/48/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved
	HQ File :01/87/050/00375/AM10/	RLA File :07/24/040/00437/AM10/	Lic.No/Date:0710070028	Defer Date:

HQ File :01/8//050/003/6/AM10/

RLA File :0//24/040/00435/AM10/

Lic.No/Date:0/100/0029

15.02.2010

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES(NET CONTENT OF PVC RESIN 37.179 MT)	39.422	M.T	4505288.00	96680.00 US\$
				Total	4,505,288.00	96,680.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39041090	PVC RESIN.	37.179	M.T	1697890.57	36435.42 US\$	Value & Qty
				Total	1,697,890.57	36,435.42	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

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Case No.:19/48/87-ALC1/2009

Party Name:ASHIRVAD PIPES PVT LTD.,

Meet No/Date:50/87-ALC1/2009

Status: Approved

HQ File :01/87/050/00377/AM10/

RLA File :07/24/040/00436/AM10/

Lic.No/Date:0710070030

Defer Date:

15.02.2010

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES (NET CONTENT OF PVC RESIN 47.062 MT)	49.902	M.T	4639263.00	99555.00 US\$

						Total	4,639,263.00	99,555.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
1	39041090	PVC RESIN.	47.062	M.T	2149227.41	46120.76 US\$	Value & Qty	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2009 dated 15.04.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

3.2 Following applications are **withdrawn**:

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Case No.:6/47/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status: Approved				
HQ File :01/87/050/00355/AM10/	RLA File :05/23/040/00166/AM10/	Lic.No/Date:0510257957 08.02.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
SL.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39042200	63/0- PVC Compound Suitable for Cables	30580.000	K.G	1422388.00	0.00 US\$	
				Total	1,422,388.00	0.00	
SL.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042290	PVC Resin	17033.000	K.G	820037.00	17373.66 US\$	
2	29173920	Plasticizer-DOP-Dioctyl Phthalate	9174.000	K.G	416484.00	8823.81 US\$	

				Total	1,236,521.00	26,197.47	
Decision: CLA, New Delhi vide their letter No. dated 12.02.2010 informed that the advance authorization was issued on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 24/87/AL-I/2009 dt. 01.07.2009 . Hence, case was withdrawn .							

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Case No.:7/47/87-ALC1/2009		Party Name:DCM SHRIRAM CONSOLIDATED LIMITED		Meet No/Date:50/87-ALC1/2009 10.03.2010		Status: Approved	
HQ File :01/87/050/00356/AM10/		RLA File :05/23/040/00167/AM10/		Lic.No/Date:0510257960 08.02.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
SLNo.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39042200	63/0- PVC Compound- Fire Retardant Low Smoke Compound)- FRLS	65000.000	K.G	5267520.00	111600.00 US\$	
				Total	5,267,520.00	111,600.00	
SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042290	PVC Resin	32500.000	K.G	1564680.00	33150.00 US\$	
2	29173920	Plasticizer - DOP- Dioctyle Pthalate	13000.000	K.G	951080.00	20150.00 US\$	
3	28183000	Filler-Aluminium Trihydrate- ATH	16250.000	K.G	690300.00	14625.00 US\$	
				Total	3,206,060.00	67,925.00	
Decision: CLA, New Delhi vide their letter No. dated 12.02.2010 informed that the advance authorization was issued on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 17/87/ALC-I/2009 dt. 22.07.2009 . Hence, case was withdrawn.							

3.3 Following applications are **deferred**:

1	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:31.03.2010
	Position: D/o C&PC will furnish comments.			

2	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:31.03.2010
	Position: D/o C&PC will furnish comments.			

3	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:21.04.2010
	Position: With DIPP letter dated 10.03.2010, following information may be called for from the firm by DGFT: i) Past Production/consumption data duly certified by the Central Excise and ii) The description of carbon is not very clear; please clarify whether they intend to import carbon black or otherwise.			

4	Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:07.04.2010
	Position: Copy of application may again be sent to D/o C&PC.			

5	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467	Defer

HQ File :01/87/050/0018/AM10/	RLA File :07/24/040/0018/AM10/	Lic.No/Date:071010/70/01.09.2009	Date:07.04.2010
Position: Copy of application may again be sent to D/o C&PC			

6	Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

7	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

9	Case No.:1/48/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00359/AM10/	RLA File :04/24/040/00196/AM10/	Lic.No/Date:0410109320 11.11.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

11	Case No.:10/36/87-ALC1/2009	Party Name:BHANU COSMETICS PACKAGING PVT. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00282/AM10/	RLA File :03/94/040/00662/AM10/	Lic.No/Date:0310547749 26.11.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

12	Case No.:13/48/87-ALC1/2009	Party Name:FISHFA RUBBERS PVT. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:31.03.2010
	Position: DIPP will furnish comments.			

13	Case No.:2/48/87-ALC1/2009	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00360/AM10/	RLA File :08/24/040/00225/AM10/	Lic.No/Date:0810084719 07.12.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:8/48/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00366/AM10/	RLA File :03/95/040/00209/AM10/	Lic.No/Date:0310550673 14.12.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments			

15	Case No.:15/48/87-ALC1/2009	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00373/AM10/	RLA File :17/24/040/00041/AM10/	Lic.No/Date:1710002896 15.12.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

17	Case No.:9/48/87-ALC1/2009	Party Name:TTK LIG LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00367/AM10/	RLA File :04/24/040/00172/AM10/	Lic.No/Date:0410110416 29.12.2009	Defer Date:21.04.2010
	Position: With DIPP letter dated 10.03.2010, following information may be called for from the firm by DGFT: i) Complete specification and basic rubber material of latex to be imported and ii) Percentage DRC of Latex to be imported.			

19	Case No.:2/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00301/AM10/	RLA File :31/24/040/00181/AM10/	Lic.No/Date:3110041271 30.12.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:3/48/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00361/AM10/	RLA File :08/24/040/00267/AM10/	Lic.No/Date:0810085373 30.12.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:4/48/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00362/AM10/	RLA File :08/24/040/00271/AM10/	Lic.No/Date:0810085438 31.12.2009	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:1/43/87-ALC1/2009	Party Name:NEXT POLYMERS LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00312/AM10/	RLA File :03/95/040/00568/AM10/	Lic.No/Date:0310553982 06.01.2010	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:22/43/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00333/AM10/	RLA File :03/94/040/00858/AM10/	Lic.No/Date:0310554807 12.01.2010	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

26	Case No.:1/44/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00335/AM10/	RLA File :31/24/040/00096/AM10/	Lic.No/Date:3110041529 15.01.2010	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

28	Case No.:1/45/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00339/AM10/	RLA File :02/24/040/00120/AM10/	Lic.No/Date:0210136701	Defer

		19.01.2010	Date:31.03.2010
Position: Application awaited from RLA.			

29	Case No.:21/48/87-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00379/AM10/	RLA File :35/24/040/00022/AM10/	Lic.No/Date:3510028905 19.01.2010	Defer Date:31.03.2010
	Position: Application awaited from RLA.			

30	Case No.:22/48/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00380/AM10/	RLA File :35/24/040/00026/AM10/	Lic.No/Date:3510028907 19.01.2010	Defer Date:31.03.2010
	Position: Application awaited from RLA.			

31	Case No.:4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908 19.01.2010	Defer Date:31.03.2010
	Position: Application awaited from RLA.			

32	Case No.:12/48/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00370/AM10/	RLA File :30/24/040/00029/AM10/	Lic.No/Date:3010065038 20.01.2010	Defer Date:31.03.2010
	Position: DIPP will furnish comments.			

33	Case No.:3/45/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00341/AM10/	RLA File :08/24/040/00292/AM10/	Lic.No/Date:0810085933 21.01.2010	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

34	Case No.:5/45/87-ALC1/2009	Party Name: SUPERFIL PRODUCTS LIMITED	Meet No/Date: 50/87-ALC1/2009 10.03.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00343/AM10/	RLA File :04/24/040/00251/AM10/	Lic.No/Date:0410111000 21.01.2010	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:6/45/87-ALC1/2009	Party Name: POWERBAND	Meet No/Date: 50/87-ALC1/2009 10.03.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00344/AM10/	RLA File :03/95/040/00657/AM10/	Lic.No/Date:0310556551 22.01.2010	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

36	Case No.:1/46/87-ALC1/2009	Party Name: LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date: 50/87-ALC1/2009 10.03.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00346/AM10/	RLA File :03/95/040/00605/AM10/	Lic.No/Date:0310557220 27.01.2010	Defer Date: 21.04.2010
	Position: With DIPP letter dated 10.03.2010, following information may be called for from the firm by DGFT: i) Complete details of export product indicating its specific shapes & sizes and ii) Percentage composition of rubber compound and type of rubber being used in the compound.			

37	Case No.:2/46/87-ALC1/2009	Party Name: SUN PLAST	Meet No/Date: 50/87-ALC1/2009 10.03.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00347/AM10/	RLA File :03/95/040/00649/AM10/	Lic.No/Date:0310557659 29.01.2010	Defer Date:07.04.2010
	Position: Copy of application may again be sent to D/o C&PC.			

38	Case No.:3/46/87-ALC1/2009	Party Name: MICROSPPHERES (INDIA)	Meet No/Date: 50/87-ALC1/2009 10.03.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00348/AM10/	RLA File :03/95/040/00699/AM10/	Lic.No/Date:0310557670 29.01.2010	Defer Date:31.03.2010
	Position: D/o C&PC will furnish comments.			

40	Case No.:4/46/87-ALC1/2009	Party Name:DRIPLEX WATER ENGINEERING LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00349/AM10/	RLA File :05/23/040/00146/AM10/	Lic.No/Date:0510257386 02.02.2010	Defer Date:31.03.2010
	Position: D/o C&PC will furnish comments.			

41	Case No.:2/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00351/AM10/	RLA File :03/95/040/00265/AM10/	Lic.No/Date:0310558492 04.02.2010	Defer Date:07.04.2010
	Position: Copy of application may again be sent to D/o C&PC.			

42	Case No.:3/47/87-ALC1/2009	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00352/AM10/	RLA File :05/23/040/00175/AM10/	Lic.No/Date:0510257758 04.02.2010	Defer Date:31.03.2010
	Position: D/o C&PC will furnish comments.			

43	Case No.:4/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00353/AM10/	RLA File :02/24/040/00218/AM10/	Lic.No/Date:0210137455 04.02.2010	Defer Date:07.04.2010
	Position: Application awaited from RLA.			

44	Case No.:5/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00354/AM10/	RLA File :02/24/040/00219/AM10/	Lic.No/Date:0210137471 04.02.2010	Defer Date:07.04.2010
	Position: Application awaited from RLA.			

47	Case No.:9/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00358/AM10/	RLA File :03/95/040/00367/AM10/	Lic.No/Date:0310559174	Defer

		09.02.2010	Date:07.04.2010
Position: D/o C&PC will furnish comments.			

48	Case No.:7/48/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00365/AM10/	RLA File :31/24/040/00212/AM10/	Lic.No/Date:3110041892 11.02.2010	Defer Date:21.04.2010
	Position: Application awaited from RLA.			

49	Case No.:14/48/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00372/AM10/	RLA File :03/95/040/00741/AM10/	Lic.No/Date:0310560025 12.02.2010	Defer Date:21.04.2010
	Position: Application awaited from RLA.			

50	Case No.:16/48/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00374/AM10/	RLA File :07/24/040/00433/AM10/	Lic.No/Date:0710070021 15.02.2010	Defer Date:07.04.2010
	Position: D/o C&PC will furnish comments.			

54	Case No.:20/48/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00378/AM10/	RLA File :03/94/040/00998/AM10/	Lic.No/Date:0310560334 16.02.2010	Defer Date:21.04.2010
	Position: Application awaited from RLA.			

55	Case No.:23/48/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00381/AM10/	RLA File :05/24/040/00481/AM10/	Lic.No/Date:0510258718 17.02.2010	Defer Date:21.04.2010
	Position: Application awaited from RLA.			

56	Case No.:1/50/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00383/AM10/	RLA File :04/24/040/00289/AM10/	Lic.No/Date:0410111905 25.02.2010	Defer Date:21.04.2010
	Position: Application awaited from RLA.			

57	Case No.:2/50/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00384/AM10/	RLA File :02/24/040/00227/AM10/	Lic.No/Date:0210138588 26.02.2010	Defer Date:21.04.2010
	Position: New Case; copy of application is awaited from RLA.			

58	Case No.:3/50/87-ALC1/2009	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00385/AM10/	RLA File :05/24/040/00485/AM10/	Lic.No/Date:0510259618 26.02.2010	Defer Date:21.04.2010
	Position: New Case; copy of application is awaited from RLA.			

59	Case No.:4/50/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00386/AM10/	RLA File :02/24/040/00230/AM10/	Lic.No/Date:0210138606 01.03.2010	Defer Date:21.04.2010
	Position: New Case; copy of application is awaited from RLA.			

60	Case No.:5/50/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00387/AM10/	RLA File :03/95/040/00221/AM10/	Lic.No/Date:0310562545 02.03.2010	Defer Date:21.04.2010
	Position: New Case; copy of application is awaited from RLA.			

61	Case No.:6/50/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
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			10.03.2010	Re-indexed
	HQ File :01/87/050/00388/AM10/	RLA File :05/24/040/00300/AM10/	Lic.No/Date:0510259762 03.03.2010	Defer Date:21.04.2010
	Position: New Case; copy of application is awaited from RLA.			

62	Case No.:7/50/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00389/AM10/	RLA File :05/24/040/00416/AM10/	Lic.No/Date:0510259763 03.03.2010	Defer Date:21.04.2010
	Position: New Case; copy of application is awaited from RLA.			

63	Case No.:8/50/87-ALC1/2009	Party Name:PYRAMID PLASTICS	Meet No/Date:50/87-ALC1/2009 10.03.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00390/AM10/	RLA File :03/95/040/00759/AM10/	Lic.No/Date:0310562844 03.03.2010	Defer Date:21.04.2010
	Position: New Case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
